GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA

UNSTARRED QUESTION NO:606
ANSWERED ON:17.07.2002
MPLAD SCHEME
ASHOK NAMDEORAO MOHOL;V. VETRISELVAN

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government have decided to enlarge the list of works to be executed under MPLAD Scheme;

(b) if so, the details thereof;

(c) whether any guidelines have been issued in this regard to the executive authorities of States; and

(d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI VIJAY GOEL)

(a) & (b) On the recommendation of the Lok Sabha and Rajya Sabha Committees on MPLADS, the following items of work have been added to the list of permissible works under MPLADS in the latest Guidelines (April 2002) :-

i) Purchase of Audio-Visual Aids of educational nature for Government, Government-aided and also unaided but Government recognised educational institutions, provided there is proper place and proper provision for safe custody of these aids.

ii) Purchase of Night Soil Disposal System for local bodies.

iii) Purchase of motor boats for flood and cyclone affected areas.

iv) Works relating to animal care/welfare like construction of buildings/shelters, provision of ambulances, medical equipment and development of infrastructure facilities like provision of drinking water, drainage etc.

In addition to the above, Registered Societies and Trusts also have been allowed to take up works which are permissible under MPLADS. MPLADS funds can also be used on the recommendation of the Member of Parliament concerned towards the contribution of State Government in the Centrally Sponsored Scheme in their constituency only for the works which are permissible under MPLADS.

(c)&(d) The updated Guidelines on MPLADS have been circulated to all concerned, including the State Governments/Government of Union Territories, all the District Heads, as well all the Members of Parliament.